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Government of Kerala
2021



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dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Notifications by Heads of Departments

Commissionerate of Land Revenue

Manjeswaram Taluk

NOTICES

(1)

Ref. No. C2-8247/2020. *1st December 2020.*

Notice is hereby given to all to whom it may concern that Zuhra, B. M. w/o Abbas, K. A., Latheef Manzil, Hidayath Nagar, Uppala Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abbas, K. A. s/o Arabi Beary who expired on 16-4-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abbas, K. A. that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Zuhra, B. M.	Wife	56
2	Abdul Latheef, K. A.	Son	38
3	Muhammad Musthak, K. A.	„	35
4	Asik Rahman	„	32
5	Ahammad Suhail, K. A.	„	27
6	Aysha	Daughter	24
7	Mohamed Afthaf	Son	21

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(2)

Ref. No. C2-8022/2020. *1st December 2020.*

Notice is hereby given to all to whom it may concern that Madhava s/o Kalala, SC Colony, Bandiyod, Mangalapady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Thukru w/o Kalala who expired on 17-1-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Thukru and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Raghunatha, M. A.	Son	47
2	Nagamma	Daughter	46
3	Madhava	Son	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(3)

Ref. No. C2-8021/2020. *1st December 2020.*

Notice is hereby given to all to whom it may concern that Madhava s/o Kalala, SC Colony, Bandiyod, Mangalapady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kalala s/o Aitha who expired on 2-9-2007 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kalala and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Raghunatha, M. A.	Son	47
2	Nagamma	Daughter	46
3	Madhava	Son	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(4)

Ref. No. C2-7839/2020.

1st December 2020.

Notice is hereby given to all to whom it may concern that Beefathima w/o A. Razak, Near GVHS School, Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late A. Razak s/o Ibrahim who expired on 23-3-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late A. Razak that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Beefathima	Wife	55
2	Abid Kunjathur	Son	38
3	Haseena	Daughter	36
4	Haseela	„	34
5	Zareena, R.	„	28
6	Zeenath	„	20
7	Tashleema	„	17

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(5)

Ref. No. C2-7640/2020.

1st December 2020.

Notice is hereby given to all to whom it may concern that Mohammed Pukatta s/o Abbas, Mumthaz, Pukatta, Kodyamma P. O., Ichilampady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abbas s/o Mohammed who expired on 30-4-2005 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abbas s/o Mohammed that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Mohammed Pukatta	Son	53
2	Aboobacker Siddeeqe Pookatta	„	46
3	Fathima	Daughter	40
4	Ayisha	„	37
5	Ummer Farook	Son	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(6)

Ref. No. C2-6396/2020.

1st December 2020.

Notice is hereby given to all to whom it may concern that Abdul Hammeed, M. s/o Mohammed Abdulla, Ujar House, Kodyamma P. O., Ichilampady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Mohammed Abdulla alias Mohammed s/o Abdulla who expired on 1-4-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mohammed Abdulla alias Mohammed that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Ayisha	Wife	60
2	Beefathimma, U.	Daughter	40
3	Abdul Hameed, M.	Son	38
4	Khadeeja, U.	Daughter	34
5	Moidheen Kunhi, M. U.	Son	31
6	Mariyamma, U. A.	Daughter	28
7	Misiriya, U. M.	„	24
8	Fareeda, U. M.	„	21

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(7)

Ref. No. C2-8091/2020.

1st December 2020.

Notice is hereby given to all to whom it may concern that Gowri, A. w/o Govinda Naik, Bayadi House, Kudalmerkala Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Govinda Naik s/o Rama Naik who expired on 26-12-2012 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Govinda Naik and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE			
Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Gowri, A.	Wife	60
2	Shashikala	Daughter	40
3	Shivarama, B.	Son	39
4	Narayana, B.	„	35

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(8)

No. C2-8250/2020. *1st December 2020.*

Notice is hereby given to all to whom it may concern that Achutha Bhat, P. s/o Sundara Bhat, P., Pelthaje House, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sundara Bhat, P. s/o Achutha Bhat who expired on 31-12-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sundara Bhat, P. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE			
Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sachidevi	Wife	70
2	Prakash Kumar, P.	Son	47
3	Achutha Bhat, P.	„	46
4	Prathima, P.	Daughter	38

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(9)

No. C2-7243/2020. *2nd December 2020.*

Notice is hereby given to all to whom it may concern that Lakshmi d/o Appanna Devadiga, Guru Kumeri House, Near Kaniyala, Dharmathadka P. O., Bayar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Babu Devadiga s/o Appanna Devadiga who expired on 3-8-2020 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Babu Devadiga that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE		
Name of the legal heir	Relationship with the deceased	Age
Lakshmi	Sister	64

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(10)

No. C2-8023/2020. *2nd December 2020.*

Notice is hereby given to all to whom it may concern that Sudhakar s/o Appayya Moolya, Dodda Mane House, Kanwatheetha, Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Girija w/o Appayya Moolya who expired on 29-6-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Girija that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Appayya Moolya	Husband	86
2	Padmakshi	Daughter	54
3	Harinakshi	„	49
4	Bharathi, A. K.	„	46
5	Chandrasahsa	Son	45
6	Sudhakar	„	43
7	Savithri	Daughter	42
8	Kavitha	„	33

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(11)

No. C2-8248/2020. *2nd December 2020.*

Notice is hereby given to all to whom it may concern that Yadava, K. s/o K. Thaniyappa Bhandary, Kaliyoor House, Kaliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Neelamma w/o K. Thaniyappa Bhandary who expired on 16-6-2010 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Neelamma that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Yadava, K.	Son	45
2	Jagadeesha, K.	„	41
3	Vijayalakshmi	Daughter	38
4	Jayaprasad	Son	36

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(12)

No. C2-8026/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Lakshmi, U. w/o Vasanth N. Udyawar, Lakshmi Nilaya, Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Baby w/o Narayana Sapalya who expired on 23-8-2010 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Baby that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmi, U.	Daughter	48
2	Giridhara	Son	58
3	Yekanatha Sapaliya	„	57
4	Shalini	Daughter	50

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(13)

No. C2-8094/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Dujepin D Souza w/o Marcel Lobo, Sukudamajal, Vorkady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Marcel Lobo s/o Thomas Lobo who expired on 22-12-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Marcel Lobo that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Dujepin D Souza	Wife	54
2	Avi Lobo	Son	32
3	Naveen Lobo	„	30
4	Praveen Lobo	„	28
5	Santhosh Lobo	„	25
6	Peter Lobo	„	22
7	Shalet Lobo	Daughter	18

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(14)

No. C2-8249/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Vishwanath, B. s/o Annu Moolya, Bolanthakodi House, Koliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Vijayakumari, O. w/o Vishwanath, B. who expired on 21-8-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Vijayakumari, O. and that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vishwanath, B.	Husband	46
2	Sanika, V. B.	Daughter	10

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(15)

No. C2-8246/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Vishwanath, B. s/o Annu Moolya, Bolanthakodi House, Koliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ashray, V. B. s/o Vishwanath, B. who expired on 21-8-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ashray, V. B. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vishwanath, B.	Father	46
2	Sanika, V. B.	Sister	10

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(16)

No. C2-8252/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Prashanth D souza s/o Thomas D souza, Korikkar House, Koliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Daisy D souza w/o Thomas D souza who expired on 25-12-2009 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Daisy D souza that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Thomas D souza	Husband	68
2	Preema D souza, K.	Daughter	38
3	Prashanth D souza	Son	36
4	Philip Sunil D souza	„	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(17)

No. C2-8025/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Sunil Kumar, R. Ail s/o Ramachandra, Bangare House, Kanwatheertha, Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Baby w/o Ramachandra who expired on 8-11-2007 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Baby that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Sunil Kumar R. Ail	Son	36

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(18)

No. C2-8024/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Anitha, M. w/o Murali, "Sri Laxmi", Padavu, Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Murali, P. R. s/o P. Raghavan who expired on 6-8-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Murali, P. R. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Anitha, M.	Wife	43
2	Anusha, M.	Daughter	18
3	Amisha, M.	„	18

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(19)

No. C2-8253/2020. 2nd December 2020.

Notice is hereby given to all to whom it may concern that Radha N. Shetty w/o M. Nagesh Shetty, Majal, Mulinje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late M. Nagesh Shetty s/o M. Vishwanatha Shetty who expired on 21-2-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late M. Nagesh Shetty that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Seetha V. Shetty	Mother	76
2	Radha N. Shetty	Wife	58
3	M. Vishwas Shetty	Son	28
4	M. Vishitha Shetty	Daughter	25

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Taluk Office,
Manjeshwaram.(Sd.)
Tahsildar.